

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1449
ANSWERED ON:09.08.2011
INTERNAL SECURITY CHALLENGES
Singh Shri Radhey Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several internal security challenges have been faced by the security forces in the country, and if so, the details during each of the last three years, State-wise;
- (b) if so, the action/measures taken by the Government to tackle the same and the extent to which those challenges have been successfully contained;
- (c) the details of the budget allocated to meet such challenges during the said period, State-wise;
- (d) whether such challenges have any international linkages; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Yes, Madam. Several internal security challenges which, inter-alia, includes militancy, insurgency and terrorism have been faced by the security forces in the country. As per available information, details of the number of incidents, casualties of civilians, security personnel and number of terrorist/extremist/ naxalite killed in the State of Jammu & Kashmir, North-Eastern States and naxal affected States are as under:-

Jammu & Kashmir

Year	No. of Incidents	No. of Killed	No. of SFs killed	No. of Civilians killed	No. of Terrorist killed
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2009	499	64	78	239	
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2010	488	69	47	232	
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2011 (up to 31.07.2011)	202	19	25	56	
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North-Eastern States

Year	No. of Incidents	No. of Killed	No. of SFs killed	No. of Civilians killed	No. of Extremist killed
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2009 1297 42 264 571

2010 773 20 94 247

2011 338 25 39 53
(up to
31.07.2011)

Naxal affected States

Year	No. of Incidents	No. of Killed	No. of SFs killed	No. of Civilians killed	No. of Naxalite
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2009	2258	317	799	217
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2010	2212	285	718	172
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2011	1041	92	254	85
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(up to
31.07.2011)

There was no major terrorist incident in the hinterland in the year, 2009.

Since 2010, as per the assessment of the Central Intelligence and State Police agencies, terrorist action was responsible for the following two incidents of bomb blasts in the hinterland, viz.,

13th February, 2010 – bomb blast at "German Bakery" in Pune.

13th July, 2011 – Serial bomb blasts at Zaveri Bazaar, Opera House and Dadar area of Mumbai

Apart from above, in 2 separate incidents of bomb blasts on 9th September, 2010 near Jama Masjid, Delhi and on 7th December, 2010 at Sheetalghat, Varanasi and, in an incident of firing on 9th September, 2010 near Jama Masjid, Delhi, responsibility has been claimed by some terrorist groups. The incident as well as the claims are under investigation.

Lastly, incidents of bomb blasts which have been reported and are under investigation, in which no pointer/fact suggesting terrorist involvement is available at present, are:-

29th March, 2010 – bomb blast at Mehrauli, New Delhi.

17th April, 2010 – bomb blasts at Chinnaswamy Stadium, Bangalore.

25th May, 2011 – bomb blast near High Court in Delhi.

In the above mentioned terrorists/bomb blasts incidents of the hinterland, as per available information, 45 persons were killed and 236 were injured.

(b): "Police" and "Public Order" are State Subjects as per the Constitution of India, and as such it is primarily the responsibility of the State Governments to take action to maintain law and order. However, Article 355 of the Constitution enjoins the Central Government to protect every State against external aggression and internal disturbance. In pursuance of these obligations, the Central Government

continuously monitors and reviews internal security situation in the country. Various mechanisms and fora have been established for regular exchange of information, intelligence and so also views on internal security issues.

(c): 'Police' and 'Law and Order' is a State subject as per the Constitution of India and as such it is primarily the responsibility of the State Governments to modernize and adequately equip its police forces for meeting the challenges to law and order and internal security. Therefore, there is no specific heads of Accounts relating to "funds for Internal Security", in the Demands for Grants of the Ministry of Home Affairs. However, to supplement the efforts of the State Governments in modernizing their police forces, the Ministry of Home Affairs has been implementing a Non-Plan scheme for Modernization of State Police Forces (MPF Scheme). State-wise funds allocation/released under the MPF scheme for the last three years are as under:-

Name of State Funds allocated/released in (Rs. in crore)

2008-09 2009-10 2010-11

Andhra Pradesh 83.83 115.54 89.96

Arunachal Pradesh 14.72 11.50 10.75

Assam 68.11 60.79 48.51

Bihar 41.57 59.34 63.67

Chhattisgarh 26.54 17.04 29.80

Goa 04.00 07.08 02.30

Gujarat 48.02 52.18 55.27

Haryana 27.51 46.63 30.41

Himachal Pradesh 09.99 07.10 06.36

Jammu & Kashmir 109.65 111.18 148.25

Jharkhand 69.85 33.49 36.90

Karnataka 69.61 63.96 83.01

Kerala 22.90 32.54 42.68

Madhya Pradesh 40.37 54.87 72.41

Maharashtra 75.86 72.48 42.26

Manipur 39.23 27.44 26.63

Meghalaya 10.81 09.73 08.48

Mizoram 12.69 11.48 19.55

Nagaland 38.42 31.50 33.77

Orissa 42.54 51.87 54.24

Punjab 21.56 33.50 26.08

Rajasthan 49.10 51.18 47.88

Sikkim 06.12 04.72 02.17

Tamil Nadu 50.10 60.67 92.52

Tripura 20.66 22.92 23.08

Uttar Pradesh 102.31 125.17 77.61

Uttarakhand 19.39 05.29 06.35

West Bengal 32.18 48.81 43.73

Total 1157.64 1230.00 1224.63

(d) to (e): Available inputs indicate that many terrorist incidents/bomb blasts which have occurred in the country have been carried out with the active/direct help and support of cross border terrorist infrastructure and funds.